

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2472  
ANSWERED ON:09.08.2010  
WELFARE SCHEMES FOR PHYSICALLY HANDICAPPED  
Naranbhai Shri Kachhadia

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the State Governments including Gjuarat, Jharkhand and Himachal Pradesh for have sought central funds to implementing schemes for the welfare of the physically handicapped people, and

(b) if so, the details thereof and the follow-up action taken thereon alongwith the funds allocated for implementation of the scheme?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b) Under the scheme for Implementation of Persons with Disbilites Act, funds have been released to some State Governments in 2009-10. Details of grant-in-aid released to these State Governments are enclosed at Annexure. No proposal under the scheme has been received from any State Government during the current financial year.